

[TO BE PUBLISHED IN PART II – SECTION 3 – SUB-SECTION (ii) OF THE GAZETTE OF INDIA]

Government of India
Ministry of Finance
Department of Financial Services

New Delhi, 16th February, 2018

NOTIFICATION

S. O..... In exercise of the powers conferred by Section 4 of the Insurance Regulatory and Development Authority Act, 1999 (41 of 1999), the Central Government hereby appoints Sh. Sujay Banarji, Ex-General Manager and Director, OICL as Whole-Time Member (Distribution) in the Insurance Regulatory and Development Authority of India (IRDAI) in the consolidated pay package of Rs. 4.00 lakh per month, without facility of house and car, with effect from the date of assumption of charge of the post for a period of three years or till the age of 62 years or until further orders, whichever is the earliest.

[F. No. R-16011/02/2012-Ins.I]


(Dr. Sanjay Kumar)
Director

To

The Manager,
Government of India Press,
Mayapuri Press,
New Delhi.

Copy to:

1. The Chairman, IRDA, Hyderabad,
2. Office of the Establishment Officer (Sh. Arvind Thakur, Under Secretary), DoPT, New Delhi, with reference to communication No.18/6/2018-EO(SM.II) dated 16.02.2018.
3. Sh. Sujay Banarji, Ex-General Manager and Director, OICL
4. Chairman, LIC / CMDs – NICL / NIACL / OICL/ UIICL / AICL / GIC.
5. P.S. to F. M.
6. P.S. to MOS (Finance),
7. PS to Finance Secretary/ PS to Secretary. (FS)/PS to Addl. Secretary (FS)


(Dr. Sanjay Kumar)
Director

TO BE PUBLISHED IN PART II – SECTION 3 – SUB-SECTION (ii) OF THE GAZETTE OF INDIA]

Government of India
Ministry of Finance
Department of Financial Services

New Delhi, 16th February, 2018

NOTIFICATION

S. O..... In exercise of the powers conferred by Section 4 of the Insurance Regulatory and Development Authority Act, 1999 (41 of 1999), the Central Government hereby appoints Sh. Kutumbe Pravin Hari, Executive Director (Investment / Monitoring & Accounting) LIC of India as Whole-Time Member (Finance & Investment) in the Insurance Regulatory and Development Authority of India (IRDAI) in the consolidated pay package of Rs. 4.00 lakh per month, without facility of house and car, with effect from the date of assumption of charge of the post for a period of three years or till the age of 62 years or until further orders, whichever is the earliest.

[F. No. R-16011/02/2012-Ins.I]


(Dr. Sanjay Kumar)
Director

To

The Manager,
Government of India Press,
Mayapuri Press,
New Delhi.

Copy to:

1. The Chairman, IRDA, Hyderabad,
2. Office of the Establishment Officer (Sh. Arvind Thakur, Under Secretary), DoPT, New Delhi, with reference to communication No.18/6/2018-EO(SM.II) dated 16.02.2018.
3. Sh. Kutumbe Pravin Hari, Executive Director (Investment / Monitoring & Accounting) LIC of India
4. Chairman, LIC / CMDs – NACL / NIACL / OICL / UIICL / AICL / GIC.
5. P.S. to F. M.
6. P.S. to MOS (Finance),
7. PS to Finance Secretary/ PS to Secretary. (FS)/PS to Addl. Secretary (FS)


(Dr. Sanjay Kumar)
Director